HIGH COURT OF MANIPUR <u>AT IMPHAL</u>

ORDER

Imphal, the 27th May, 2025

No. HCM/D-42/2023-Estt.-I/ 10966 : In pursuant to this Registry's Advertisement of even number dated 11th December, 2024 and consequent to the Skill Test - 1, Skill Test - 2 and Personal Interview held on 28th January, 2025, 26th February, 2025 and 8th May, 2025 respectively, the following candidates (in order of merit) are hereby engaged as Technical Assistants on a daily wage basis at Rs. 500 per day w.e.f. the date of joining and until further orders:

- 1. JENITA NONGTHOMBAM (Reg. No. TECA-202)
- 2. SANASAM RAJESHWAR SINGH (Reg. No. TECA-5)

They shall report to the undersigned on or before 30th May, 2025 (Friday).

*Note: - They shall not claim regularization of their services on this purely temporary engagement.

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(REETA LAISHRAM) <u>LANGUAGE OFFICER (SPECIAL OFFICER)</u> <u>HIGH COURT OF MANIPUR</u>

Copy to:-

- 1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
- 2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
- 3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
- 4. The Registrar General, High Court of Manipur.
- 5. The Superintendent, Estt. -I/Accounts, High Court of Manipur.
- 6. The System Analyst, High Court of Manipur.
 - He is requested to upload the same in the Official Website of this Registry.
- 7. Person(s) Concerned.
- 8. Concerned File/Guard File.